

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3165
ANSWERED ON:29.11.2010
INDUSTRIAL TRIPARTITE COMMITTEE
Mahendrasinh Shri Chauhan ;Naranbhai Shri Kachhadia

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a meeting of the Industrial Tripartite Committee on Cotton Textile Industry was held during the month of July, 2010;
- (b) if so, the details of the issues discussed during the said meeting;
- (c) whether any consensus has been arrived at on the issue of modification in the Textile Workers Rehabilitation Fund Scheme, flexible working hours, implementation of labour laws in the industry etc.; and
- (d) if so, the details in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) & (b): A meeting of the Industrial Tripartite Committee on Cotton Textile Industry was held on 14th July, 2010 at New Delhi under the Chairmanship of Union Minister of State for Labour & Employment. The Committee discussed the issues relating to modification in the Textile Workers Rehabilitation Fund Scheme, flexible working hours, Implementation of labour laws in the industry revival of closed textile units, removal of camp coolie system adopted by textile units, contractuailization of labour/ outsourcing/fixed term employment, setting up of the National Wage Board for textile industry and Minimum Wages.

(c) & (d): In a tripartite framework, consensus building is an ongoing process. While the Trade Unions as well as Employers' Organisations were generally in favour of modification in the Textile Workers Rehabilitation Fund Scheme, banning of the camp coolie system and better implementation of labour laws in the industry, there were divergent views regarding flexible working hours and setting up of the National Wage Board for Textiles Industry.